NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 380/2017 in C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.

V/s.

Sweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241,242 and 244 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Adv. A. Pelilioner Pelilioner Je. R. Purcher

2. Ayoan Petul Am Ruspondult Ald Maria (For, A. J. Vdnil) Adv.

<u>ORDER</u>

Learned Advocate Mr. Arjun Sheth with Learned Advocate Mr. Krina Parikh present for Applicant. Learned Advocate Mr. Ayaan Patel i/b. Learned Advocate Apurva Vakil present for Respondents No. 1, 2 and 6 to 14 in IA 380/2017.

IA 380/2017 is admitted.

Respondents shall file reply if any, within one week serving a copy in advance on Petitioner.

List the matter on 07.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.